

by three years. The Commission has also been authorised to remit examination fees in deserving cases.

(d) Special Employment Liaison Officers have been appointed at Madras and Visakhapatnam to render employment assistance to repatriates.

(c) Repatriates are also provided with training and employment facilities in industries specially set up under the rehabilitation programme.

(f) Training programmes have been undertaken to equip the repatriates from Burma with necessary technical skills to improve their employment prospects.

VI. *REPATRIATES CO-OPERATIVE FINANCE AND DEVELOPMENT BANK :*

Apart from the schemes mentioned above, a Co-operative institution named as the Repatriates Co-operative Finance and Development Bank has been set up at Madras for promoting the rehabilitation of repatriates in Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and Pondicherry. The Bank provides finances for economic programmes of production, trade and business undertaken by repatriates or co-operative of repatriates. Loans are given either directly or through commercial banks on the basis of guarantees.

Working of the Steel Authority of India Limited

109. SHRI J. S. TILAK:
SHRI A. G. KULKARNI : SHRI
GURMUKH SINGH MUSAFIR :
SHRI KRISHAN KANT : SHRI
KALI MUKHERJEE :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a review of the working of the Steel Authority of India Ltd. has been completed; and

(b) if so, what are the salient features thereof?

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THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV) : (a) No review of the working of Steel Authority of India Limited has been taken up.

(b) Does not arise.

Deployment of Army in Bihar

110. SHRI PRAKASH VIR SHASTRI : Will the Minister of DEFENCE be pleased to state :

(a) whether army was deployed at some places in Bihar in connection with the agitation there;

(b) if so, the names of the places along with the number of soldiers deployed;

(c) whether any code of conduct has been formulated for the deployment of army for civil duties; and

(d) if so, whether army had been deployed according to the said code of conduct?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) and (b) The Army was not deployed in Bihar during the current agitation from 4 to 6 November, 1974. One company at Dina-pore and three companies at Gaya were earmarked to stand by, at the request of the State Government for possible employment on Internal Security duties from 1, November to 6, November 1974.

(c) and (d) The deployment of the Army in aid of civil authority, including the maintenance of law and order, is undertaken in accordance with instructions laid down by Government.

Boys' training establishment at Chilka

◆111. SHRI RABI RAY : Will the Minister of DEFENCE be pleased to refer to answer to Starred Question 124 given in the Rajya Sabha on the 26th April, 1974 and state :

(a) whether the work for setting up the Boys' Training Establishment at Chilka has since commenced; and